

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

APPEAL NO.7 OF 2025

Janardhan P Mesta and Anr.

...Appellant

Vs

State Environment Impact Assessment Authority

(SEIAA), Karnataka and Anr

...Respondent

INDEX TO TYPESET OF DOCUMENTS

Sl. No.	Date	Description	Pg. No.
1.	-	Reply filed by the 2 nd Respondent	1
2.	-	Affidavit	53
3.	09-12-2013	Notification Declaring the port limits of Honnavar Port	54
4.	22-09-2010	G.O. No. PWD 119 PSP 2010 granting permission for the Port Land to develop Honnavar Port to Karsarkod side.	56
5.	11-10-2010	Lease Agreement between the Port Department and 2 nd Respondent.	62
6.	07-04-2011	Transfer - Permission accorded to the 2 nd Respondent.	76
7.	Feb, 2012	Final EIA	78
8.	May, 2012	Clarification to SEAC Observation on EIA for Honnavar Barge / Vessel Loading Facility	489
9.	June, 2012	Second Clarification to SEAC Observation on EIA for Honnavar Barge / Vessel Loading Facility	497
10.	21-09-2012	First Environmental Clearance obtained for the Project	507
11.	10-02-2016	Order passed by the Hon'ble High Court of Karnataka - Dhawad Bench in W. P. No. 100908-934/2016 (GM-RES)	515

12.	20-09-2016	Order passed by the Hon'ble High Court of Karnataka - Dhawad Bench in W. A. Nos. 10003/2016 & 101144 - 101169 /2016 (GM-RES)	534
13.	29-11-2016	Order Passed by the Deputy Commissioner, Uttara Kannada, Karwar.	545
14.	14-03-2018	Lease Agreement between the Port Department and 2 nd Respondent.	551
15.	07-01-2019	Order passed by the Court of PRL District & Sessions Judge, Uttara Kannada, Karwar in Misc. Appeal No. 01 /2016 to 27/2016	570
16.	01-07-2019	Extension of Environmental Clearance	583
17.	-	W.P. No. 4039 / 2021 filed in the Hon'ble High Court of Karnataka at Bengaluru by Honnavar Taluk Hasimeenu Vyparastara Sangha (Registered) against the 2 nd Respondent	585
18.	-	Counter filed for the W. P. No. 4039 / 2021	626
19.	2018 - 2019	Report published by NCSL for Turtle Nesting Ground	687
20.	-	Report following the Order passed by the Hon'ble High Court of Karnataka at Bengaluru in W. P. No. 4039 / 2021.	743
21.	24-11-2021	Order passed by the Hon'ble High Court of Karnataka at Bengaluru in W. P. No. 4039 / 2021.	768
22.	08-12-2021	Letter of Acceptance for Four Laning of Honnavar Port Connectivity Road	777
23.	-	Forest Conversion Approvals	779
24.	-	O. A. No. 76 /2022 filed in this Hon'ble Tribunal against the Respondent 2	850
25.	-	Counter filed for the O. A. No. 76 /2022	882
26.	27-07-2022	Interim Order passed by this Hon'ble Tribunal in O. A. No. 76 /2022	932
27.	29-08-2022	Order passed by the Supreme Court of India in SLP No. 8586/2022.	935
28.	21-10-2022	Interim Order passed by this Hon'ble Tribunal in O. A. No. 76 /2022	936
29.	26-09-2023	Judgement passed by this Hon'ble Tribunal in O. A. No. 76 /2022	943
30.	20-09-2023	Extension of the Environmental Clearance	964

31.	05-12-2023	Exemption granted by the KSCZMA from obtaining CRZ clearance	966
32.	08-05-2024	Monitoring Report of the EC Conditions issued by the MOEF & CC	969
33.	18-05-2024	Letter issued by SEIAA informing the 2 nd Respondent that integrated EC and CRZ Clearance includes four lane connectivity	982
34.	11-07-2017	Letter of approval for the ToR validity	988
35.	12-08-2024	EDS Clarifications	992
36.	July 2019 - March 24	Environmental data Generation Report	1262
37.	-	Minutes of the Kick - off meeting	1527
38.	22-03-2024	Meeting Notice	1541
39.	28-3-2024	Order of Implementation of Sec. 144 CrPC in the vicinity of the port development work area	1543
40.	06-04-2024	First Information Report filed in the Hon'ble Court: Prl. Civil Judge (Jr. Dn.) & JMFC Court, Honnavar, Uttara Kannada Dist	1547
41.	06-04-2024	Request letter by the 2 nd Respondent to lodge a complaint to the Station House Officer	1552
42.	20-02-2025	Consent for Establishment - (CfE - Fresh)	1554
43.	-	Report on Shoreline Management Maps	1563
44.	18-02-2025	Request Letter by the 2 nd Respondent to KSCZMA to action on illegal construction	1566
45.	21-02-2025	NHAI letter to Maritime Board for support during survey	1568
46.	24-02-2025	Request Letter by the 2 nd Respondent to Chief Secretary for supporting in completion of project	1570
47.	-	High Resolution Erosion / accretion mapping for the coat of India	1647

Dated at Chennai on this the 26th day of February, 2025

A.S. Arundhan

Counsel for Respondent No. 2